## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-16/140/(ND)/2017

## **IN THE MATTER OF:**

M/s. Inverness Medical Shimla Limited

.. PETITIONER

SECTION:

Under Section 441 (92) (5)

Order delivered on 26.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Deepak Bansal, P.C.S.

For the Respondents

**ORDER** 

As in C.P-16/135 (ND)/2017.

(R. VARADHARAJAN) **MEMBER (JUDICIAL)** 

Sd1-

Surjit 26.9.2017